

लूटे गए यात्रियों को मुआवजा दिया जाए तथा रेल-यात्रा सुरक्षित बनाई जाये।

(x) Reported notice for termination of services of some employees by the daily Maharashtra Herald of Pona.

SHRI V. N. GADGIL: Sir, I want to make a statement under Rule 377.

The Daily Maharashtra Herald of Pona has given notice to 40 of its employees terminating their services on the ground that the firm running the newspaper has purchased new imported photo composing machine. It is reported that other newspapers like Sakal and Tarun Bharat in Pona and several other newspapers in the country are similarly going in for modern printing technology which will result in large scale unemployment in newspaper industry. It is also apprehended that introduction of machines like visual display Terminal, phototypesetter, composing/edit machines will do away with hot metal type production of composing and printing newspapers. At least in some cases, it is suspected that the big newspapers are going in for this kind of automation, with a view to avoid implementation of the Palekar Award. These big newspapers depend on the Government for newsprints, advertisements etc. and on nationalised banks for loans for buying such new machines. I request the Government to intervene in the matter and deny these facilities to them unless they agree to the principle of modernisation without hardship to the existing employees.

15.04 hrs.

CENTRAL SILK BOARD (AMENDMENT) BILL—Contd.

MR. DEPUTY-SPEAKER: Now we come to the next item on discussion and voting on the Central Silk Board (Amendment) Bill, 1981.

Shri Shiv Kumar Singh has already taken six minutes. The balance left for this Bill is one hour and nine minutes. The Minister will reply at about 3-45 P.M. So, the speeches will conclude by that time. You may take one or two minutes more.

SHRI MOOL CHAND DAGA (Pali): There are a number of Members who want to participate on this. You will kindly extend the time by half-an-hour more.

MR. DEPUTY-SPEAKER: The time has already been allotted. How can I alter it?

SHRI MOOL CHAND DAGA: You can alter it. The other bills are not important.

MR. DEPUTY-SPEAKER: You move an amendment.

Shri Shiv Kumar Singh.

श्री शिव कुमार सिंह ठाकुर (खंडवा) :
उपाध्यक्ष महोदय, कल इस बिल पर चर्चा करते हुए मैं निवेदन कर रहा था कि इस उद्योग में नए लोग नहीं आ रहे हैं। इसका सब से बड़ा कारण यह है कि हमारी पुरानी कलाओं को सीखने से नौजवान लोग थोड़ा घबराते हैं। यह उद्योग एक लेबर-इन्टेन्सिव इंडस्ट्री है और उसमें पूरे समय या आधे समय के लिए काफी काम लिया जा सकता है।

इस उद्योग की यह भी कठिनाई है कि इसमें मास्टर वीवर्ज काफी आ गए हैं, जो पैसों के बल पर ऐसी व्यवस्था करते हैं कि पावरलूम और हैंडलूम चलाने वाले एक्चुअल मजदूरों को अपने काम का पूरा लाभ नहीं मिलता है। इससे भी उन का उत्साह खत्म हो जाता है।

उपाध्यक्ष महोदय, प्रैस-इन्फार्मेशन-ब्यूरो गवर्नमेंट आफ इंडिया की रिपोर्ट में लिखा हुआ है कि :

"During the year 1977-78, Central Government sanctioned intensive Sericultural Development Schemes to be implemented as Central sche-